

[Shri Zainul Basher]

important role in respect of communication in linking big cities of the country and the cities of Western region of Uttar Pradesh with the cities near Varanasi. The said exchange gives priority to the calls of Varanasi city only.

It has been proposed to set up an electronic telephone exchange in Ghazipur city. Only after the completion of the said exchange, Ghazipur can get self-dialling service for Varanasi and other big cities. This exchange should be set up as early as possible. There should be direct link between Ghazipur and Varanasi, Lucknow, Allahabad, Mau, Azamgarh, Ballia and Gorakhpur.

No serious effort is being made for the expansion of telephone services in the Varanasi region. There is a proposal for setting up telephone exchanges at a number of places. But it has not been cleared. It has come to my knowledge that there is a shortage of spare parts, cables and instruments in that region, with the result that the Department is not able to take up the proposed new work and other works, like repair, etc., although they want to undertake this work.

I would, therefore, request the Minister of communications to pay immediate attention to the above-mentioned problems and bring comprehensive improvements in the telephone system in the Varanasi region of eastern Uttar Pradesh.

(viii) **Need to electrify railway line between Bangalore and Jolarpet**

** DR. V. VENKATESH (Kolar) : The railway route between Bangalore and Madras is a very high density line. Several thousands of persons travel on this route everyday. But, unfortunately, this route has not been electrified so far. The portion of the route which is in Tamil Nadu has been electrified long ago. This route is between Madras and Jolarpet. The other portion of the route i.e. between Jolarpet and Bangalore has

been given step-motherly treatment. In spite of long pending demand, no progress has been made to electrify this part of the railway line. Electrification of this line will be a boon to the people of Bangalore, Bangarpet and Jolarpet as all of them are very popular places. It will also help the employees of BGML, BHEL and the merchant community of Kolar District.

I, therefore, request the hon. Minister to take steps for the electrification of the railway route between Bangalore and Jolarpet immediately.

12.20 hrs.

STATUTORY RESOLUTION RE :
DISAPPROVAL OF COAL MINES
NATIONALISATION LAWS
(AMENDMENT) ORDINANCE, 1986
AND
COAL MINES NATIONALISATION
LAWS (AMENDMENT) BILL
1986—Contd.

[Translation]

SHRI GIRDHARI LAL VYAS (Bhilwara) : Mr. Chairman, Sir, yesterday, during the course of discussion on the Coal Mines Nationalisation Laws (Amendment) Bill I was saying that the bureaucrats had deliberately left some loopholes in this Bill so that they might be in a position to show some favour to these private companies and thereby these companies might also be able to have monetary gains from the Government. Such loopholes have been left not only in this Bill but in every legislation. Due to this, the proprietors of the private companies take up the matters with the courts and obtain decrees against the Government from there. In the process, they claim a handsome amount from the Government. This happens everywhere. Therefore, the Government should remain particularly cautious in this regard. These bureaucrats manage to leave loopholes in each and

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